

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/1680/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar (E),
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati, 2nd March, 2023.

Sub:- **Casual leave.**

Ref:- Your letter dated 28th February, 2023.

Sir,

With reference to the above, I am directed to inform you that Shri Joel Joseph Denga, Registrar, Gauhati High Court, Aizawl Bench has been granted **casual leave on 07.03.2023**. Further, the Joint Registrar (Estt.), Gauhati High Court, Aizawl Bench, will remain in charge of the Registrar, Gauhati High Court, Aizawl Bench, during his absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-125/2008(Pt.)/1681-1682/A, dated , 02-03-2023

Copy to:

1. Shri Joel Joseph Denga, Registrar, Gauhati High Court, Aizawl Bench.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]